

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **31.08.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 412/2026 For Stay IA No. 1174/2026 For Exemption IA No. 1175/2026	Dr. Ayyapan Nair Raghavan Pillai Vs CA Rajmohan R Erst. RP of Attukal Devi Institute of Medical Sciences Ltd & 3 Ors.	Mr. Bijoy P Pulipra	
2.	Comp App (AT) (CH) (Ins) No. 413/2026 For Condone Delay IA No. 1177/2026 For Direction IA No. 1178/2026	Maa Kudargarhi Steel Pvt Ltd & Anr. Vs HDFC Bank Ltd	Mr.B Thilak Narayanan	
3.	Comp App (AT) (CH) (Ins) No. 419/2026	Assistant Commissioner of State Taxes Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd	Mr. Adarsh Ramanujan	
4.	Comp App (AT) (CH) (Ins) No. 452/2026 For Stay IA No. 1279/2026 For Exemption IA No.1280 & 1281/2026	G Babuji Suspended Director of Meenakshi Steels Pvt Ltd Vs Stride Steels Pvt Ltd & Anr.	Mr. Arjun Suresh	
5.	Comp App (AT) (CH) (Ins) No. 405/2026 For Stay IA No. 1163/2026	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 204/2025 For Exemption IA No. 575/2025	K. Srinivas Reddy Suspended Managing Director, Veera Vahana Pvt Ltd Vs Veera Vahana Pvt Ltd Rep by its IRP Madhugiri Venkatarayappa Sudarshan & Anr	Mr. Subhash Choudhary	
7.	IA No. 1095/2026 (To implead) & IA No. 1096/2026 (Delay in refiling the IA) in Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 (Interim Order)	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao&6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
8.	IA No. 1201/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
9.	IA No. 1203/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd. & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
10.	IA No. 1588/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 561/2025	State Bank of India Vs RCK Vallal (Deceased During the course of PIRP), Rep by C Sivasankaran	Mr. ML Ganesh	Ms. N Madhusruthi
11.	IA No. 924/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 319/2026 For Stay IA No. 923/2026 (With Defects)	Kampalapura Narasimaih Jayalakshmi, Additional Director of Vistara Media Pvt Ltd & 2 Ors Vs Vistara Media Pvt Ltd & Anr	Ms. S Indumathi Ravi	Mr.K Gaurav Kumar R2

12.	IA No. 1128/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 395/2026 For Direction IA No. 1129/2026 For Additional Docs. IA No. 1130/2026	Sampath Vinayak Steels Pvt Ltd Vs Naga Bhushan Bhagawati	Ms. Priyanka Varma	
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Admission - Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) No. 27/2026 To dispense with IA No. 313/2026	Adtheorem India Pvt Ltd & 3 Ors. Vs Registrar Of Companies Bengaluru	Ms. Vindhya Vasini	
14.	Comp App (AT) (CH) No. 51/2026 For Stay IA No. 712 & 713/2026 Interim Injunction IA No. 714/2026 For Direction IA No. 715/2026	Chess Global Advisory Services Pvt Ltd Rep by its Authorized Signatory Gugesanesh K Vs Union of India through SFIO & 2 Ors.	Mr. R Sivaraman	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7 R8
16.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
17.	Comp App (AT) (CH) (Ins) No. 228/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5

B. Without Interim Order				
18.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
19.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
20.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
21.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav –Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd& Anr WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2
22.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. Ramasubramaniam Raja- R2
23.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
24.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors Vs Rajendran, RP of Bristo Foods Pvt Ltd & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4
25.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jhabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9

26.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyyappan- R1
27.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Deccan Mining Syndicate Pvt Ltd Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
28.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Ltd	Mr. Anant Merathia	Mr. Y Suryanarayana
29.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt Ltd & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd. WITH	Mr. B Ramana Kumar	Mr. Sankar P Panicker
30.	Comp App (AT) (CH) (Ins) No. 289/2023 For Urgent Hearing IA No. 881/2023 For Stay IA No. 880/2023	Mathew Mylakulath Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Santosh Ukkur	Mr. J Manivannan
32.	Comp App (AT) (CH) No. 60/2026 For Stay IA No. 832/2026 For Exemption IA No. 833/2026 For Additional Docs. IA No. 834/2026 (With Defects)	Harti Venkataravanappa Dharmesh, Managing Director, Shareholder and Promoter of Vistara Media Pvt Ltd & 2 Ors. Vs Kamalapuri Narasimaih Jayalakshmi & 5 Ors. WITH	Mr. Arunava Mukherjee	

33.	Comp App (AT) (CH) No. 61/2026 For Stay IA No. 835/2026 For Exemption IA No. 836/2026 (With Defects)	Mysore Mercantile Company Ltd Vs Kamalapuri Narasimaih Jayalakshmi & 7 Ors.	Mr. K Gaurav Kumar	
34.	Comp App (AT) (CH) (Ins) No. 94/2026 For Exemption IA No. 282/2026 For Additional Docs IA No. 296/2026	Rajasekhar Reddy Jampala, Suspended Director, Shrushti Contech Pvt Ltd Vs Varahi Infra & Anr	Mr. CV Shailandhran Mr. Ujjwal Jain	Mr. Srinivasaraju Chitrapu R1
B. Without Interim Order				
35.	Comp App (AT) (CH) (Ins) No. 445/2024 For Direction IA No. 868/2026	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	
36.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Harikumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	
37.	Comp App (AT) (CH) (Ins) No. 498/2025	Jenson Paul Suspended Director of the Euro Tech Maritime Academy Pvt Ltd Vs Axis Bank Ltd & Anr	Mr. Anirudh A Sriram	Mr. Cyril Amarchand Mangaldas R1 Ms. Aishwarya Prasad R2
38.	Comp App (AT) (CH) (Ins) No. 618/2025	Deputy Commissioner of Commercial Tax & GST Vs Sanjay Gupta, Liquidator of Lanco Babandh Ltd	Mr. Anand Das	Ms. Ritika Gaur
39.	Comp App (AT) (CH) (Ins) No. 234/2026 For Stay IA No. 652/2026	The Assistant Commissioner of Central Tax, CGST Vs Vasan Healthcare Pvt Ltd & Anr WITH	Mr. Sai Srujan Tayi	Ms. RV Yajurva Devi R1
40.	Comp App (AT) (CH) (Ins) No. 236/2026 For Exemption IA No. 667/2026 For Stay IA No. 668/2026	The Assistant Commissioner of Central Tax, CGST Vs Vasan Healthcare Pvt Ltd & Anr	Mr. Sai Srujan Tayi	Ms. RV Yajurva Devi R1

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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025 To implead IA No. 1278/2026	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

02:00 PM

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. WITH	Ms. Nishta B	Mr. Krishna Vennelakanti R1-R5
43.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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Chennai Bench

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